

KEMISTAR CORPORATION LIMITED

Registered Office: 604, Manas Complex, Jodhpur Cross Road Satellite, Ahmedabad – 380015

Telefax No.: + 91 79-26923570 | Email: kemistarbse@gmail.com | CIN: L24233GJ1994PLC022845

Open Offer ("Offer") for Acquisition of up to 16,16,287 Equity Shares of ₹ 10 each representing 26% of the Emerging Voting Capital ("Equity Share") from the public shareholders of Kemistar Corporation Limited ("Target Company") by Mr. Ketankumar P Patel ("Acquirer 1") and Mr. Parshottambhai M. Patel ("Acquirer 2") (Acquirer 1 & Acquirer 2 collectively referred as Acquirers) along with Mrs. Shantaben P. Patel (PAC 1), Mr. Dipakkumar P. Patel (PAC 2), Mrs. Hiralben D. Patel (PAC 3), Patel Parshottamdas M HUF (PAC 4), Patel Dipakkumar Parshottamdas HUF (PAC 5) (PAC 1, PAC 2, PAC 3, PAC 4, and PAC 5 collectively referred as PACs).

This Post Offer Advertisement is being issued by Vivro Financial Services Private Limited ("Manager to the Offer"), on behalf of Acquirers, in connection with the offer made by them, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations"). The Detailed Public Statement ("DPS") with respect to this Offer was published in Financial Express (English – All Edition), Jansatta (Hindi – All Edition), Financial Express (Gujarati – Ahmedabad Regional Edition) and Mumbai Lakshwadeep (Marathi – Mumbai Regional Edition) on Monday, March 5, 2018.

1. Name of the Target Company : Kemistar Corporation Limited
2. Name of the Acquirer(s) and PAC : Mr. Ketankumar P Patel ("Acquirer 1")
Mr. Parshottambhai M. Patel ("Acquirer 2")
Mrs. Shantaben P. Patel (PAC 1)
Mr. Dipakkumar P. Patel (PAC 2)
Mrs. Hiralben D. Patel (PAC 3)
Patel Parshottamdas M HUF (PAC 4)
Patel Dipakkumar Parshottamdas HUF (PAC 5)
3. Name of the Manager to the Offer : Vivro Financial Services Private Limited
4. Name of the Registrar to the Offer : Purva Sharegistry (India) Private Limited
5. Offer Details :
 - a. Date of Opening of the Offer : Monday, May 7, 2018
 - b. Date of Closure of the Offer : Friday, May 18, 2018
6. Date of Payment of Consideration : Wednesday, May 30, 2018
7. Details of Acquisition :

Sl. No.	Particulars	Proposed in the Offer#		Actuals#	
7.1	Offer Price	₹ 17.20 per fully paid up equity share		₹ 17.20 per fully paid up equity share	
7.2	Aggregate number of shares tendered	16,16,287		8	
7.3	Aggregate number of shares accepted	16,16,287		8	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 2,78,00,137		₹ 137.60	
7.5	Shareholding of the Acquirers and PACs before Public Announcement (No. & %)				
	• Number	93,092		93,092	
	• % of Emerging Voting Capital	1.49%		1.49%	
7.6	Shares Acquired by way of (Preferential Allotment)				
	• Number	43,50,096		43,50,096	
	• % of Emerging Voting Capital	69.98%		69.98%	
7.7	Shares Acquired by way of Open Offer				
	• Number	16,16,287		8	
	• % of Emerging Voting Capital	26.00%		0.00%	
7.8	Shares acquired after Detailed Public Statement				
	• Number of shares acquired	NIL		NIL	
	• Price of the shares acquired	NA		NA	
	• % of Emerging Voting Capital	NA		NA	
7.9	Post offer shareholding of Acquirers and PACs				
	• Number	60,59,475		44,43,196	
	• % of Emerging Voting Capital	97.47		71.47%	
7.10	Pre & Post offer shareholding of the Public				
	• Number	16,55,000	38,713	16,55,000	16,54,992
	• % of Emerging Voting Capital	26.62%	0.62%	26.62%	26.62%

Note: # Above percentages are calculated on the basis of emerging voting capital.

8. The Acquirers and PACs, severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI (<http://www.sebi.gov.in>), BSE Limited (<http://www.bseindia.com/>) and at the registered office of the Target Company.

ISSUED BY THE MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS AND PACS

VIVRO

Vivro Financial Services Private Limited
SEBI Registration No. MB/ INM000010122 | **CIN:** U67120GJ1996PTC029182
 607, 608 Marathon Icon, Opp. Peninsula Corporate Park,
 Off Ganpatrao Kadam Marg, Veer Santaji Lane, Lower Parel, Mumbai - 400 013
Tel No.: 022 – 6666 8040/41/42 | **Fax No.:** 022 – 6666 8047,
Email: investors@vivro.net | **Website:** www.vivro.net
Contact Person: Mrs. Shashi Singhvi / Mr. Yogesh Malpani